





**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 5/17	-	Hearing	241, 242 & 59	S.R. Mohan & Anr. Vs. M/s. Duvalla Deekshitnal & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	KIRAN B.S 99725 69778	ADVOCATE FOR PETITIONERS	
2)	Nidhi Kejriwal 8880 383 777	ADVOCATE FOR RESPONDENT 1 & 2	
3.	Rakesh B 9036 272 199	Advocate for Respondent 6	
4)	Crish Hegde 9632 323 339	Respondent No. 8	

P.T.O.

Counsel for petitioner is present. IA No.30/17 is taken up today. Counsel for petitioner in the main petition filed objections in IA No.30/17. Counsel for R-1 and 2 is present. She undertakes to file vakalat for R-3 and R-5 and also objections to IA No.30/17 as well in the main petition. Counsel for R-6 is present. Counsel for R-8 is present. Counsel for R-6 also requested time to file objections in IA No.30/17. None appeared for R-7. Objections not filed. Time extended as a last chance. List it on 16.08.2017.

Counsel for R-8 is directed to serve application copies on counsel for R-6 and R-1 and 2 in IA No.30/17 well in advance so that they can file objections if any by 16.08.2017.



MEMBER (J)